

Prl. Judge Family Court
Sri. D.T.Puttarangaswamy(Incharge)
PRL. FAMILY COURT
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 172/2016 (APPEARANCE OF PARTY)		Radha alias Nalina Vs R.Lingaprakash	S.R.Ramakrishnaiah
2	Crl.Misc. 60/2017 (Steps) IA/1/2017		Fathimabi alias Bulquees Banu Vs Mohammed Nayaz Pasha	Raghavendra R
3	Crl.Misc. 132/2017 (Steps)		Dhanyashree Vs S Nataraj	E Hanumantharayappa
4	Crl.Misc. 3/2018 (HEARING)		Lalithram.K.S.M Vs Mallikarjuna.K.S.	R.Omkarappa
5	Crl.Misc. 65/2018 (NOTICE) IA/1/2018		Lekhana Vs Peddaraju.S.P alias S.P.Raju	H.M.G.
6	Crl.Misc. 188/2019 (Payment) IA/1/2019		Radhamma Vs Gangaraju	A.T. Veerananarayan
<u>11.00 AM to 02.00PM</u>				
7	Crl.Misc. 100/2019 (Further Evidence) IA/1/2019 IA/2/2019		Asma Khanum Vs Fairoz Khan	MD Zabiulla
8	Crl.Misc. 162/2019 (Cross Examination of Respondent) IA/1/2019 IA/2/2019		Smt. E. Pushpalatha Vs M.B. Guruprasad	P.V. Manjunatha
9	Crl.Misc. 256/2019 (ARGUMENTS)		Likitha Vs H.R. Basavalingadevaru	K.S. Jagannatha
10	Crl.Misc. 298/2019 (NOTICE) IA/1/2019		Y.G.Sowbagamma Vs N.Shivakumar	N.H.Honnappa
11	Crl.Misc. 300/2019 (NOTICE) IA/1/2019 IA/2/2019		Mamatha G. Vs Seetharam	A.S.Chandrashekaraiiah
12	Crl.Misc. 126/2020 (Objection) IA/2/2020		T.H. Bhagyashree (Ampu) Vs T.M. Munesh	Ramesha S
Cases listed below are adjourned due to Covid 19				
13	Crl.Misc. 196/2019 (Settlement) IA/1/2019 IA/2/2019	22-12-2020	Sharadha Vs Hanumantharaju	P.K. Manjunatha

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14	Crl.Misc. 213/2019 (Settlement) IA/1/2019	22-12-2020	Vanajakshi @ Manjula Vs V.Nagaraju	M.N.Kumarawamy

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1	M.C. 220/2019 (Objection)		Sowmyashree P Vs J. Arasu	K.S. Jagannatha
2	M.C. 95/2020 (Conciliation)		K.Narayanareddy alias K.Nandan Vs Nalinakshi.S.K	C.N.Hanumantharaju
3	M.C. 117/2020 (Objection)		Sudhakara Vs Divya	Rajanna K C
4	M.C. 129/2020 (Conciliation)		Hanumantharayappa.D.L. @ Hemanth Vs Mangalagowramma.H. @ Anusha	Devaraj.K.
5	M.C. 171/2020 (Conciliation)		Siddagangamma Vs Siddaraju	B.G. Ningaraja
6	EX 12/2020 (Steps)		C. Dakshayini Vs C. Suresh Kumar	V.R. Venkateshappa
7	M.C. 191/2020 (Objection)		Nagendra G.N. Vs Ranjitha	Sunil Kumar .P. Bangari
8	M.C. 196/2020 (Appearance of Respondant)		Gopalakrishna K.B. Vs Swetha C	D. Krishnappa
9	M.C. 207/2020 (Appearance of Respondant)		Manjunatha B Vs Shilpa H.N.	Shivanna D
WRITTEN STATEMENT				
10	O.S. 13/2020 (SUMMONS)		Yousuf Khan Vs Ayesha Khanum	K.S.Shivakumar
<u>11.00 AM to 02.00PM</u>				
11	O.S. 21/2019 (Cross Examination of Respondent)		Dr. S. Mushtaq ali Vs Dr. Daulath Banu N	Mohammed Umar Farooq
12	G and WC 6/2019 (Further Evidence) IA/1/2019 IA/2/2019		K.B.Gopalakrishna Vs Smt Swetha C	D.KRishnappa
13	M.C. 18/2020 (Cross Examination of Petitioner)		Narasimmurthy Vs Deepika	Devaraju.P.Hillodi

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14	O.S. 19/2020 (ISSUES)		Hidayathulla Khan Vs Nuhi Taj	B.S. Jayashankar
Cases listed below are adjourned due to Covid 19				
15	M.C. 25/2019 (NOTICE) IA/1/2019	22-12-2020	G.Vidyashree Vs Mahesharaj.R	B.SJayashankar
16	M.C. 268/2019 (Cross Examination of Petitioner) IA/1/2019	22-12-2020	C.B.Raghu @ Lohith Vs Pavithra @ Vani	B.L.Chandrashekar
17	EX 18/2019 (Await Order) IA/1/2019	22-12-2020	Pushpa @ Susheela Vs T.G. Chandrashekhar	J.M. Mutharayappa
18	M.C. 307/2019 (Await Notice)	22-12-2020	A.R. Roopashree Vs M. Harish	B.C. Shivakumar
19	EX 22/2019 (Await Order)	22-12-2020	Amaranarayanawamy S.V. Vs C.R. Shashikala	R. Nagesh Rao Gaikwad
20	M.C. 335/2019 (APPEARANCE OF PARTY) IA/1/2019 IA/2/2019	22-12-2020	M.N. Shruthi Vs M.C. Abhilash	B. Shambu
21	O.S. 2/2020 (Steps)	22-12-2020	Ruksana Banu Vs Syed Zabi Ulla	I.K.Parveen
22	M.C. 33/2020 (Appearance of Respondant)	22-12-2020	Kannika Vs Vijay.A.R.	Srinivasamurthy.K.V
23	M.C. 111/2020 (NOTICE) IA/1/2020	22-12-2020	Siddaraju Vs Hemalatha	Srinivasamurthy
24	M.C. 123/2020 (NOTICE)	22-12-2020	G.Suresh Vs S.Latha	Bhasmangi Rudraiah HS
25	EX 9/2020 (NOTICE)	22-12-2020	Lakshmi.G Vs Rajesh	V.R.Venkateshappa

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1	Crl.Misc. 142/2018 (Settlement) IA/2/2018		B.R. Nalina Vs T.R. Kumaraswamy	E. Hanumantharayappa
2	Crl.Misc. 183/2019 (NOTICE)		Smt. Jayamma Vs K. Siddappa	K. Shivananjappa
3	Crl.Misc. 268/2019 (Steps)		Shobharani S.R. Vs G. Ramana	N. Ramanjana Reddy
4	Crl.Misc. 288/2019 (Balance) IA/1/2019		Farhanakhanum Vs Liakath Khan	T. Govindaraja
5	Crl.Misc. 27/2020 (NOTICE) IA/2/2020		Meenakshi.R Vs Srinivasa	Sreetheertha
6	Crl.Misc. 58/2020 (Objection) IA/2/2020		Sumalatha.K.T Vs Govindaraju	M.D.Suresha
7	Crl.Misc. 86/2020 (Objection) IA/2/2020		M.Asha Vs Nataraj.M.	Nandeesh
8	Crl.Misc. 96/2020 (Steps) IA/2/2020		Chitra M Vs Bharath P.R.	R. Nagesh Rao Gaikwad
<u>11.00 AM to 02.00PM</u>				
9	Crl.Misc. 187/2017 (Evidence) IA/1/2017		Sahista Sultana Vs Mohamed Khalender Pasha	R.Priyadarshini
10	Crl.Misc. 143/2019 (Evidence)		Smt Pallavi Vs M.N.Manjunatha	Bendre Kumar.T
11	Crl.Misc. 163/2019 (Evidence)		P.Y. Usharani Aliyas Anushree Vs A.N. Naveen	N.H.Srinivasamurthy
12	Crl.Misc. 199/2019 (ARGUMENTS)		Manjula S Vs Ranganath R	R. Thippeswamy
13	Crl.Misc. 299/2019 (Await Notice)		Smt. Sowbhagya Vs Sri.H.K. Manjunath	M.Shahajabi
14	Crl.Misc. 40/2020 (HEARING) IA/2/2020		Tejashwini K.G. Vs Gireesh D.S.	T.P.Mahesh

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1	G and WC 1/2019 (HEARING)		G. Ramana Vs Shobha Rani S.R.	G. Ramana
2	G and WC 7/2019 (Await Notice)		Lakshmappa Vs Smt K.J.Yashaswini	H.R.Narayanaswamy
3	M.C. 345/2019 (Conciliation)		Anusuya C.S. Vs NIL	C.S.Kumaraswamy
4	M.C. 15/2020 (Conciliation)		Raghu.M.S. Vs Asha	Hanumantharaj
5	EX 3/2020 (HEARING)		Alla Bakash alias Javeed Vs Farzana Banu	P.Mahesh
6	M.C. 34/2020 (Objection)		Harsha.S Vs J.M.Vathsala	Kumaraswamy.C.S.
7	M.C. 38/2020 (Conciliation)		Ravikumar.M. Vs Thulasi.P. @ Mamatha	P.Nagaraju
8	M.C. 64/2020 (NOTICE)		Basavaraju Vs Bhavya.Y.C.	S.Puttarajanna
9	M.C. 66/2020 (Conciliation)		Ravikumar Vs B.S.Gangambike	G.Nagaraj
10	M.C. 108/2020 (Objection)		Praveen Kumar.L. Vs Roopa.B.	Dr.Hariprasad
11	M.C. 190/2020 (Objection)		Shreyas S.A. Vs Chandana B	M. Mallikarjunaiah
12	M.C. 216/2020 (NOTICE)		Sandhya B.R. Vs Manu P	V. Lakshminarayana
<u>11.00 AM to 02.00PM</u>				
13	M.C. 16/2019 (Evidence)		G.Ramana Vs Shobharani.S.R	Party in person
14	G and WC 11/2019 (Evidence) IA/2/2019		Sumithra M.H. Vs Shivaraj	P. Mahesh
15	O.S. 14/2020 (Evidence)		Mujahid Vs Arshiya Banu	B.S. Doreswamy

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16	M.C. 257/2016 (Further Evidence)		M.Ramamurthy Vs M.N.Pushpalatha	S.Ramesh
17	M.C. 170/2018 (ARGUMENTS)		P.S.Harisha Vs S.K.Nithyashri	T.S.Ram
18	M.C. 99/2019 (Cross Examination of Respondent) IA/1/2019 IA/2/2019		Smt Shruthi.H.R Vs Naveen Kumar K.S	Ramesha.B
19	M.C. 269/2019 (Further Evidence)		B.R.Siddeswara Vs Vimala.D.N	Raj Kumar
20	M.C. 304/2019 (Cross Examination of Petitioner)		Vishwanatharao Vs Pavithrabai @ Pavithra	M.N. Kumaraswamy